

**GOVERNMENT OF MANIPUR**  
**SECRETARIAT: LAW & LEGISLATIVE AFFAIRS DEPARTMENT**

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**NOTIFICATION**


Imphal, 02<sup>nd</sup> November, 2022

No. 10/18/2017-MMDR/L : In exercise of powers conferred by sub-section (1) of section 30B of the Mines and Minerals (Development and Regulation) Act, 1957, the Governor of Manipur is pleased to constitute, with immediate effect, the following Special Court for the purposes of providing speedy trial of offences for contravention of the provisions of sub-section (1) or sub-section (1A) of section 4, as mentioned in column (II) of the 'SCHEDULE' below and to specify the local limits of the areas of which its jurisdiction shall extend as mentioned in column (III) of the 'SCHEDULE' below:

**SCHEDULE**

Sl. No.	Special Court (MMDR)	Territorial Jurisdiction
(I)	(II)	(III)
1.	Special Court (MMDR), Manipur	Whole of Manipur

2. This issues in supersession of earlier Notification no. 10/18/2017-MMDR/L dated 06.12.2017.

  
(Nungshitombi Athokpam)  
Commissioner (Law)  
Government of Manipur

Copy to:

1. The Secretary to the Governor, Raj Bhavan, Imphal.
2. The Secretary to Chief Minister, Manipur
3. P.S. to Minister (Law & Legislative Affairs), Manipur
4. APS to Advocate General, Manipur
5. P.S. to Chief Secretary, Government of Manipur.
6. The Director General of Police, Manipur.
7. The Joint Secretary, Department of Justice, Ministry of Law & Justice, Government of India Jaisalmer House, Man Singh Road, New Delhi – 110011
8. The Accountant General(A&E), Manipur
9. The Registrar General, High Court of Manipur, Imphal.
10. All Deputy Commissioners, Manipur/ All Superintendents of Police, Manipur.
11. The District & Sessions Judges.
12. The Director of Prosecution, Manipur.
13. The Public Prosecutor (District), Manipur.
14. The Director of Printing & Stationery, Manipur for kindly publishing the above Notification in the Official Gazette Extra-Ordinary and for supply of 10(ten) copies to the Law Department.
15. All Addl. Public Prosecutors (District), Manipur.
16. The Website Manager, Department of IT, Govt. of Manipur for uploading the above Notification in the Manipur Govt. Website.
17. Guard File.

HIGH COURT OF MANIPUR  
IMPHAL

RECEIPT NO. 3147  
DATE 16/11/2022